

1	2	3	4	5	6	7
Chodavram	141.46	53.78	87.68
Anakapalle	68.23	41.27	27.05	0.39	0.07	
Etikkoppakka	115.10	78.34	36.76			
Tuni	29.07	23.95	5.12	5.29		
Kirlampudi	45.85	40.40	5.45			4.05
Samalkot	107.18	104.56	2.62			
R.C. Puram	242.55	220.63	21.92	0.02		
Chazallu	226.94	271.12	25.82	0.06		
Sivakami		14.77
Tanuku	276.73	276.73		
Palakol	75.61	65.00	10.61			
Vuyyuru	587.71	568.61	19.10	
Challapalli	69.07	46.78	22.29		0.20	4.76
Shakarnagar	392.70	358.47	34.23			0.28 as on 15-3-79
Chittoor	185.07	154.38	30.69			
Nizamabad	181.59	165.83	15.76			
Zahirabad	248.45	248.45	..			
Bhimadole	104.88	98.20	6.68	14.85	2.90	
Muddapah	66.52	63.46	3.06	17.12		
Miryalguda	54.75	47.44	7.31			as on 31-3-79
Bhimsinghee	52.38	52.38		12.90		
Tirupati	64.18	39.48	24.70

CONSOLIDATED REPORT OF PUBLIC SECTOR BANKS FOR 1977 AND REPORTS OF VARIOUS GRAMIN BANKS IN THE STATES FOR 1977, COMPULSORY DEPOSITS (INCOME-TAX PAYERS) AMDT. SCHEME, 1979, CENTRAL EXCISE (TENTH AMDT.) RULES, 1979, ETC., ETC.

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table—

(1) A copy of the Consolidated Report (Hindi and English versions) on the working of the public sector banks for the year ending 31st

mecember, 1977. [Placed in Library. See No. LT-4522/79].

(2) A copy each of the following Reports (Hindi and English versions);—

(i) Report of the Haryana Kshetriya Gramin Bank, Bhiwani (Haryana) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ii) Report of the Jaipur Nagaur Aanchalik Gramin Bank, Jaipur (Rajasthan) for the year ended the 31st December, 1977

along with the Accounts and the Auditor's report thereon.

(iii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(iv) Report of the Gaur Gramin Bank, Malda (West Bengal) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(v) Report of the Prathama Bank, Moradabad (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(vi) Report of the Bhojpur Rohtas Gramin Bank, Arrah (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(vii) Report of the Samyukt Kshetriya Gramin Bank, Azamgarh (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(viii) Report of the Kshetriya Gramin Bank, Hoshanagabad (Madhya Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ix) Report of the Tungabhadra Gramin Bank, Bellary (Karnataka) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(x) Report of the Puri Gramya Bank, Pipli (Orissa) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xi) Report of the Jammu Rural Bank, Jammu (J & K) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xii) Report of the Champaran Kshetriya Gramin Bank, Motihari (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xiii) Report of the Barabanki Gramin Bank, Barabanki (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xiv) Report of the Gurgaon Gramin Bank, Gurgaon (Haryana) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xv) Report of the Rae Bareli Kshetriya Gramin Bank, Rae Bareli (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xvi) Report of the Farrukhabad Gramin Bank, Farrukhabad (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xvii) Report of the Malia- bhum Gramin Bank, Bankura (West Bengal) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xviii) Report of the Bolangir Aanchalik Gramya Bank, Bolangir (Orissa) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xix) Report of the Nagarjuna Grameena Bank, Khammam (Andhra Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xx) Report of the Pragyoitish Gaonlia Bank, Nalbari (Assam) for the year ended the 31st December, 1977 along with the

Accounts and the Auditor's Report thereon.

(xxi) Report of the Rayalaseema Grameena Bank, Cuddapah (Andhra Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxii) Report of the Mayurakshi Gramin Bank, Suri (Distt. Birbhum) (West Bengal) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxiii) Report of the Malaprabha Grameena Bank, Dharwar (Karnataka) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxiv) Report of the Marathwada Gramin Bank Nanded (Maharashtra) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxv) Report of the Marwar Gramin Bank, Pali (Rajasthan) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxvi) Report of the Bhagirath Gramin Bank, Sitapur (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxvii) Report of the Sri Visakh Grameena Bank, Srikakulam (Andhra Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxviii) Report of the Cauvery Grameena Bank, Mysore (Karnataka) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxix) Report of the Shekhawati Gramin Bank, Sikar (Rajasthan) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxx) Report of the Cuttack Gramya Bank, Cuttack (Orissa) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxi) Report of the Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur (Madhya Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxii) Report of the Magadh Gramin Bank, Gaya (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxiii) Report of the Koraput Panchabati Gramya Bank, Jey-pore (Orissa) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxiv) Report of the South Malabar Gramin Bank, Malappuram (Kerala) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxv) Report of the North Malabar Gramin Bank, Cannanore (Kerala) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxvi) Report of the Rewa-Sidhi Gramin Bank, Rewa (Madhya Pradesh) for the year ended the 31st December 1977 along with the Accounts and the Auditor's Report thereon.

(xxxvii) Report of the Tripura Gramin Bank, Agartala (Tripura) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxviii) Report of the Kosi Kshetriya Gramin Bank, Purnea (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xxxix) Report of the Himachal Gramin Bank, Mandi (Himachal Pradesh) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xl) Report of the Ballia Kshetriya Gramin Bank, Ballia (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xii) Report of the Culstan Kshetriya Gramin Bank, Sultanpur (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xlii) Report of the Uttar Banga Kshetriya Gramin Bank, Cooch Behar (West Bengal) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xliii) Report of the Pandyan Grama Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1977 along with the Accounts and Auditor's Report thereon.

(xliv) Report of the Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xlv) Report of the Monghyr Kshetriya Gramin Bank, Monghyr (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xlvi) Report of the Bundelkhand Kshetriya Gramin Bank, Tikamgarh (Madhya Pradesh) for

the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xlvii) Report of the Santhal Parganas Gramin Bank, Dumka (Bihar) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xlviii) Report of the Hardoi Unnao Gramin Bank, Hardoi (U.P.) for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-4522/79].

(3) A copy of the Compulsory Deposits (Income-tax Payers) (Amendment) Scheme, 1979 (Hindi and English versions) published in Notification No. G.S.R. 286(E) in Gazette of India dated the 5th May, 1979, under sub-section (6) of section 19 of the Compulsory Deposit (Income-tax Payers) Act, 1974. [Placed in Library. See No. LT-4523/79].

(4) A copy of the Central Excise (Tenth Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 666 in Gazette of India dated the 12th May, 1979, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-4524/79].

(5) A copy of Notification No. G.S.R. 669 (Hindi and English versions) published in Gazette of India dated the 12th May, 1979 making amendments to Notification Nos. 35-Customs, 36-Customs and 37-Customs dated the 15th February, 1979 to clarify that the exemption from the payment of duty in respect of component part of machines, I.C.P. engines, etc. would be only to the extent of duty in excess of this duty leviable under the First Schedule to the Customs Tariff Act on the main machines or the engines as the case may be together with

an explanatory memorandum, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-4525/79].

(6) A copy each of Notification Nos. G.S.R. 303(E) to 310(E) (Hindi and English versions) published in Gazette of India dated the 10th May, 1979 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4526/79].

(7) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the (Comptroller and Auditor General of India for the year 1977-78, Union Government (Posts and Telegraphs). [Placed in Library. See No. LT-4527/79].

(ii) Report of the Comptroller and Auditor General of India for the year 1977-78, Union Government (Defence Services). [Placed in Library. See No. LT-4528/79].

(iii) Report of the Comptroller and Auditor General of India for the year 1977-78, Union Government (Civil) Revenue Receipts—Volume I—Indirect Taxes. [Placed in Library. See No. LT-4529/79].

(8) A copy of the Appropriation Accounts, Posts and Telegraphs for the year 1977-78 (Hindi and English versions). [Placed in Library. See No. LT-4530/79].

(9) A copy of the Appropriation Accounts of the Defence Services for the year 1977-78 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library. See No. LT-4531/79].

(10) A statement correcting the reply given on the 30th March, 1979 to Unstarred Question No. 5503 by Shri Daya Ram Shakya regarding

exchange of soiled and mutilated currency notes.

Statement

Reply to part (a) of the Unstarred Question No. 5503 for 30-3-1979 is reproduced below:—

“(a) Soiled and slightly mutilated notes are exchanged by the Reserve Bank at the exchange counter provided in their offices, in the special boxes kept for this purpose in their offices for facility of those who do not wish to wait at the counter, and also through post. No data is kept about notes exchanged at the counter in the offices of the Reserve Bank. The number of notes received for exchange through the special boxes and through post during July 1978 to 31st January, 1979 was 4,49,000 pieces”.

It is regretted that a typographical error has occurred in the reply. The figure 4,49,000 pieces occurring in the last sentence should read as 41,49,000 pieces.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI VINODBHAI B. SHETH (Jamnagar): I beg to lay on the Table Minutes of the Twenty-seventh to Thirty-fourth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to lay on the Table Minutes of sittings of the Committee on Papers Laid on the Table relating to their Twentieth, Twenty-first and Twenty-second Reports.